BUSINESS ADVISORY COMMITTEE

(Eighteenth Lok Sabha)

SEVENTH REPORT

(Presented on 10.03.2025)

The Business Advisory Committee held a sitting on Monday, the 10^{th} March, 2025.

2. The Committee recommended the allocation of time to the following items of business as shown against each:-

(1) Discussion and voting on Demands for Grants for 2025-26 of the following Ministries:-

	(i)	Railways		10 Hours	
	(ii)	Agriculture and Farmers Welfare		1 day	
	(iii)	Jal Shakti		1 day	
(2)	The	Finance Bill, 2025. <u>(Consideration and passing)</u>		8 Hours	
(3)	Supp 2024	ussion and voting on Second and Final Batch of lementary Demands for Grants for the year -25 and consideration and passing of the ed Appropriation Bill.			
(4)	Discussion and voting on Demands for Excess Grants for the year 2021-22 and consideration and passing of the related Appropriation Bill.			6 Hours (may be taken up	
(5)		eral Discussion on the Budget (Manipur) for the 2025-26.		together).	
(6)	(Man	ussion and voting on Demands for Grants lipur) for 2025-26 and consideration and ing of the related Appropriation Bill.			
(7)	for G	ussion and voting on Supplementary Demands Grants (Manipur) for 2024-25 and consideration passing of the related Appropriation Bill.			

(8) Consideration of Statutory Resolution seeking approval of the proclamation issued by the President 1 Hour on the 13th February, 2025 under Article 356(1) of the Constitution in relation to the State of Manipur. The Protection of Interests in Aircraft Objects Bill, (9) 2025, after it is considered and passed by Rajya 4 Hours Sabha. (Consideration and passing) The Immigration and Foreigners Bill, 2025, after its (10)introduction. 2 Hours (Consideration and passing)

3. The Committee recommended that the sitting fixed for Thursday, the 13th March, 2025 may be cancelled. The Committee also recommended that Lok Sabha may sit on Saturday, the 29th March, 2025.

4. The Committee authorized Hon'ble Speaker to select two more Ministries for discussion and voting on Demands for Grants for 2025-26, preferably from amongst the following:-

- (i) Housing and Urban Affairs.
- (ii) Social Justice and Empowerment.
- (iii) External Affairs.
- (iv) Defence.

NEW DELHI; <u>10th March, 2025</u> Phalgun 19, 1946 (Saka) Om Birla Chairperson, Business Advisory Committee.